The details of Physical Performance (Transmission/Production) of GAIL for the years 2007-08, 2008-09 and 2009-10 (April-December 2009) are given below:

Particulars	2007-08	2008-09	2009-10 (Apr-Dec 09)
Natural Gas Transmission (MMSCMD)*	82	83	104
LPG Transmission (TMT)**	2754	2744	2289
Petrochemicals (TMT)	386	420	305
Liquid Hydrocarbon (TMT)	1347	1401	1082

<sup>\*</sup>MMSCMD-Million Standard Cubic Meter Per Day

## Mandatory audit of PSCs

2075. SHRIMATI SHOBHANA BHARTIA:

SHRIN.K. SINGH:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether under the New Exploration Licensing Policy (NELP), Government has made audit by Comptroller and Auditor General (CAG) in the Production Sharing Contracts (PSCs) mandatory;
  - (b) if so, the details thereof;
  - (c) whether all the blocks under NELP have since been audited; and
  - (d) if so, the details of the audit reports?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA): (a) to (d) As per provisions of the Production Sharing Contract (PSC) under New Exploration Licensing Policy (NELP), "the Government shall have the right to audit the accounting records of the Contractor in respect of Petroleum Operations as provided in the Accounting Procedure". Accordingly, audit of PSC for NELP block KG-DWN-98/3 and pre-NELP blocks Panna Mukta fields, Tapti fields and RJ-ON-90/1 by Comptrollar and Auditor General of India (CAG) have commenced for the year 2006-07 and 2007-08.

Audit of the blocks of accounts up to the year 2006-07 have been done by Government appointed Auditors as per PSC provisions in respect of 52 NELP blocks. Further, CAG has selected 14 NELP PSCs and 8 pre-NELP PSCs for Performance Audit.

## Tender of oil blocks under NELP-VIII and NCBM-IV

2076. SHRI PRAKASH JAVADEKAR: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

<sup>\* \*</sup>TMT-Thousand Metric Tonne